

Space Programmes During 1990-91

6964. SHRI KAMAL CHAUDHRY: Will the PRIME MINISTER be pleased to state:

(a) the details of the various space programmes to be undertaken during 1990-91; and

(b) the allocation proposed for each such programme?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (PROF. M.G.K. MENON): (a) The various Space Programmes envisaged for 1990-91 include:

- Continued operation of IRS—1A spacecraft to provide satellite imagery for the Natural Resources Management System (NNRMS).
- Continuation of the operational services provided by the INSAT System.
- Launch and operationalisation of INSAT—1D in June 1990.
- Progressing of:
 - (a) Indian Remote Sensing Satellite (IRS—1B) for launch in June 1991
 - (b) INSAT—II Test Spacecraft for launch in end 1991
 - (c) Augmented Satellite Launch Vehicle (ASLV) for launch in first half of 1991
 - (d) Polar Satellite Launch Vehicle (PSLV) for launch in last quarter of 1991
- Activities related to the development of:

(a) Second generation Indian Remote Sensing Satellites (IRS—1C/1D) to follow IRS—1A/1B

(b) INSAT—2 'C', 'D' and 'E' to follow INSAT—IIA and IIB

(c) Geostationary Satellite Launch Vehicle (GSLV); and

(d) Cryogenics Engine and Stage.

— Advanced R&D activities on Space Technology and Space Sciences.

(b) An allocation of Rs. 434.86 crores in envisaged for the space programme for 1990-91. The details of the allocations for the various programmes for 1990-91 are given in the Performance Budget 1990-91 of the Department of Space, copies of which are available in the Parliament Library.

Alleged Corruption in Canteen Stores Department of Ministry of Defence

6965. SHRI KUSUMA KRISHNA MURTHY:
SHRI SUBEDAR:

Will the PRIME MINISTER be pleased to state:

(a) whether attention of Government has been drawn to the alleged widespread irregularities on the part of Canteen Stores Department;

(b) whether any action has been taken on the observation of C&AG in respect of extra expenditure by C.S.D. as contained in paras 33-37 of his report on "Union Government (Defence Services—Army and Ordnance Factories)" No. 2 of 1989;

(c) if so, the details thereof and if not, the reasons therefor;